

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27465/2025

PRIYA DARSHNI

Petitioner(s)

VERSUS

KURUKSHETRA UNIVERSITY, KURUKSHETRA & ORS.

Respondent(s)

IA No. 152397/2025 - CONDONATION OF DELAY IN FILING

IA No. 152398/2025 - EXEMPTION FROM FILING O.T.

Date : 27-02-2026 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Md. Ali, AOR
Ms. Chandni, Adv.

For Respondent(s) : Ms. Aakriti Jain, AOR

Mr. Harish Pandey, AOR
Ms. Aishwarya Rai, Adv.
Ms. Pearl Sharma, Adv.
Mr. Devvrat Yadav, Adv.

Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Mr. Ajay Bahuguna, Adv.
Ms. Ambika Atrey, Adv.
Mr. Navneet Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Opportunity of respondent No.1 to file counter
affidavit has already been declined vide order dated
17.02.2026.

contd..

Service was complete on respondent Nos.2 & 3 on 12.02.2026 and 13-02-2026 respectively but none has entered appearance.

Service was complete on respondent No.4 on 12.2.2026. Let counter affidavit be filed within 30 days from the date of service of notice.

Service was complete on respondent No.5 on 11.2.2026. Let counter affidavit be filed within 30 days from the date of service of notice.

Ld. Counsel for the petitioner has filed an application seeking deletion of proforma respondent No.6 alongwith an affidavit. Let the application be processed for listing before the Hon'ble Judge in Chambers for necessary directions.

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SUJATA SINGH
Registrar